

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 3857
TO BE ANSWERED ON 19.03.2018

Scholarships to ST Students under Eklavya Residential Schools

3857. SHRI FEROZE VARUN GANDHI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether there are any provisions made to grant full/partial scholarships to deserving students belonging to the Scheduled Tribes population, under the Eklavya Residential Schools Scheme;
- (b) if so, the details thereof and the method using which students are selected;
- (c) if not, the reasons therefor; and
- (d) whether the Government proposes to introduce scholarships in the future and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI JASTWANTSINH BHABHOR)

(a) to (d): Under Article 275(1) of the Constitution, funds are provided to the States for setting up Eklavya Model Residential Schools (EMRSs) for quality middle and high level education to Scheduled Tribe (ST) students in remote areas. A recurring cost of Rs.42,000/- per student is released annually. However, as per extant guidelines of EMRSs, the management, administration and effective functioning of the EMRSs are done by the State Governments.
